

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

13.

**IA(IBC)(DIS.)/ 05(MB)2024
IN C.P. (IB)/784(MB)2021**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **15.04.2024**

NAME OF THE PARTIES:

Open Sky Shopping Llp.

Vs.

Thea Online Services Private Limited

SECTION: 7, 54(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. None present.
2. List this matter on **04.06.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)